

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**SPECIAL BENCH COURT-II**

(IB)-452(ND)2017

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER (T)**

**CH. MOHD SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL  
ON 26.02.2020**

**NAME OF THE COMPANY: Power2sme Pvt. Ltd. Vs. JV Strips Ltd. & Ors.  
UNDER SECTION 9 OF IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present for the Petitioner** : Ms. Nazia Parveen, Adv.  
**Present for the RP** : Mr. Shaswat Anand, Mr. Pankaj  
Bhagat, Advs.  
**Present for the Respondent** : Mr. Gautam for R-8, Mr. Himanshu  
Satija, Adv. For R-3, Mr. Abhinav  
Sharma, Ms. Isha Bhalla, Advs. For  
R-9  
**Present for Iilasaka Ltd.** : Mr. Ajay Kumar, Mr. Apurva, Advs.

**ORDER**

I.A. 1682/2020: Counsel for the Applicant is present. Counsel for the Respondents No. 2, 3 & 9 are present, Counsel for Respondents No. 8 & 10 are present. No representation on behalf of the Respondents No. 4 & 7. Counsels for respondent are directed to file reply within two weeks.

I.A. 903/2018: The Counsel for the Applicant are present. No representation on behalf of the Respondent. Affidavit of service is filed which is not on record.

I.A. 1388/2019: Counsel for the Applicant is present, who seeks time for amendment of the application.

List the matter on 30.03.2020.



**(L.N. Gupta)  
Member (T)**



**(Ch. Mohd. Sharief Tariq)  
Member (J)**